

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

NO. OA 450 of 96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

HALEMAN KHATUN

VS

UNION OF INDIA & ORS.

For the applicant : Mr.A.Chakraborty, counsel

For the respondents: Mr.P.C.Saha, counsel

Heard on : 26.6.97

Order on : 26.6.97

O R D E R

A.K.Chatterjee, VC

Heard both the parties. The counsel for the applicant states that in view of certain letter dated 1.11.96 received by DPO Kharagpur copy of which has been ^{sent} ~~enclosed~~ to the petitioner's counsel he does not wish to proceed with the case. In such circumstance matter is disposed of as withdrawn. Copy of the letter be kept on record.

MEMBER (A)

VICE-CHAIRMAN